GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.4099 TO BE ANSWERED ON 10.08.2017

EXPANSION OF THERMAL POWER PROJECTS

4099. SHRI GUTHA SUKENDER REDDY: SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of POWER be pleased to state:

(a) whether the Government is undertaking a review on the viability of expansion of the Thermal Power Projects (TPPs) in the country;

(b) if so, the details thereof and the reasons therefor, State/UT-wise;

(c) whether the Government has sought the status report on the expansion of the TPPs, if so, the details thereof; and

(d) the stand of the Government in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) to (d) : No, Madam. After the enactment of Electricity Act 2003, the generation of electricity has been de-licensed. The concerned power generating companies take decision on their own in regard to expansion of the Thermal Power Projects based on techno-economic viability.

* * * * * * * * * * * * * * * *